## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.17/(MAH)/2005 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Siddharth N. Shah

V/s.

M/s. Shree Shanti Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SIDHARTY SHAW	PETITIONER	Amhah.
2	CJAS SHAH	LEJONDENS	

## ORDER T.C.P. No. 17/397-398/CLB/MB/MAH/2005

- The Petitioner as well as the Respondent both are present in person and stated that Settlement Process is in progress. Hence seeking more time to resolve the issues. Granted.
- Let this matter be listed for hearing on 12.07.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 02.05.2017